

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH**

CP/CA. No. 566/2016

IN THE MATTER OF:

M/s Ambika Handicraft Pvt. Ltd.

.... **APPLICANT / PETITIONER**

SECTION:

Under Section 391(2) & 394, 100 to 104

Order delivered on 23.01.2018

Coram:

**CHIEF JUSTICE (RETD.) M. M. KUMAR
HON'BLE PRESIDENT**

**S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)**

PRESENTS:

For the PETITIONER

:- Ms. Nivedita R. Sarda, Advocate

For the RESPONDENT

**:- Mr. Preteek Kedawat, Standing Counsel
ITD, Rajasthan.**

For the UOI/MCA/ROC, Jaipur

**:- Mr. Nawal Kishore Jha, Sr. Panel
Counsel**

ORDER

For Order see **CP/CA No. 564/2016.**

Sd/-
**(M. M. KUMAR)
PRESIDENT**

Sd/-
**(S. K. MOHAPATRA)
MEMBER (TECHNICAL)**

**Deepak Kumar
23.01.2018**